

Surat and Jaipur but we did not get a good response. Even today, we are open, if 20-25 manufacturers in areas which are known for good quality Jewellery come forward with a proposal, we will be very happy to consider that proposal.

[*Translation*]

SHRI UPENDRA NATH VERMA: Mr. Speaker, Sir, is it a fact that there has been a decline in the art of manufacturing Jewellery during the last 10 years which was passed over by one generation to the next generation? Is it also a fact that the government has imported Jewellery manufacturing machines under an agreement from Germany, Japan, and Italy which has rendered million of people jobless?

SHRI SALMAN KHURSHEED: I have no information about it.

SHRI VIRENDRA SINGH: Mr. Speaker, Sir, the question were being asked about Jewellery. I would like to ask a question about brass industry. (*Interruptions*)

MR. SPEAKER: it is about Jewellery.

SHRI VIRENDRA SINGH: Brass utensil in Mirzapur. (*Interruptions*)

MR. SPEAKER: The question is not related to utensil but to Jewellery.

SHRI VIRENDRA SINGH: If the people can live only by wearing Jewellery, I will not ask my question.

MR. SPEAKER: Please say so in your speech but not in question.

(*Interruptions*)

[*English*]

MR. SPEAKER: I am not allowing. Please sit down.

(*Interruptions*)*

R & D projects of ERDI

[*Translation*]

*330. SHRIMATI SUMITRA MAHAJAN: Will the Minister of DEFENCE be pleased to state:

(a) whether three research and development projects undertaken by the Electronic and Radar Development Institute have been called off prematurely;

(b) if so, the reasons therefor and the amount spent thereon;

(c) whether there is any coordination with other institutions working on the same projects; and

(d) if not, the action proposed to be taken by the Government in this regard?

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) Yes, Sir. The laboratory concerned is Electronics & Radar Development Establishment (LRDE), Bangalore.

(b) The main reasons were:

i) major objectives of these R & D competence projects had been achieved

ii) production agencies were engaged in development of similar systems

iii) requirement to divert financial resources to higher priority projects.

A total of Rs. 3.94 crores was spent as against sanction for Rs. 7.24. crores.

(c) yes, Sir.

(d) does not arise

[*Translation*]

SHRIMATI SUMITRA MAHAJAN: Mr. Speaker, Sir, my question was related to three projects. First of them was about Radar development, second was about the development of a sub-system of the system for tracing the weapons and to develop powerful transmitter and receiver; third was about map digitiser and display system. I have asked in part 'C' of my question whether there is any co-ordination. The answer given in "Yes, Sir". There is a co-ordination and similar projects are undertaken by other institution and research work carried out. I would like to submit to the hon. Minister that it is quoted in the C.A.G. Report that by April 1990, the first project.;

[*English*]

"LRDE was not even aware of the project".

[*Translation*]

The same observation has been made about the second project that it was chalked out in 1985 and in 1988 permission was sought to close it one ground that other public sector institution was doing research works more effectively.. (*Interruptions*)

MR. SPEAKER: Please ask the question.

SHRIMATI SUMITRA MAHAJAN: it is said that co-ordination is there but what sort of the coordination is it in view of the CAG report?

[*English*]

SHRI S. KRISHAN KUMAR: The Government are aware of the observations in the CAG Report relating to these three research and development projects in the DRDE and the government have conveyed their response to the Comptroller and Auditor General.

SHRI JASWANT SINGH: This is the response to the observations.

[*Translation*]

SHRIMATI SUMITRA MAHAJAN: He says that co-ordination is there.

[*English*]

SHRI S. KRISHNA KUMAR: I am answering. As the honourable House will no doubt appreciate, most of the Defence Research and Development Projects especially in the state of the art frontier technologies have a certain amount of inherent risk, the outcome is not always predictable and this we have to accept and manage. There is a system in the DRDE by which some of the projects are corrected mid course, and some of the projects are also fore-closed. There are certain criteria by which a project is abandoned. They are, the projects in which the objectives have already been achieved, projects where service priorities and the user's needs have changed projects which are not likely to achieve the desired results and aims due to various difficulties and bottlenecks and projects which are only, what are called competent build up projects where the basis technology has been achieved. Therefore, these three projects, namely, the naval Radar project, the High Power Low Probability of Intercept Transreceiver for Weapon Finder System and the Map Digitizer and Display System, have been foreclosed for very valid reasons and we have replied to the observations of the Comptroller and Auditor General accordingly. As regards members query about coordination there is a very effective coordination mechanism. I may state that the DRDC projects in the case of Electronics are constantly reviewed by the Electronics Development panel with representation of all the other research and development organisations of the Government of India, which constantly meets and achieves coordination which is an on-going process. The government would like to assure the House and the hon. Member that these projects were closed on valid reasons and instead of our losing money we are saving money by avoiding the unnecessary expenditure which would have accrued to Government if these project were continued.

[Translation]

SHRIMATI SUMITRA MAHAJAN: Mr. Speaker, Sir, my basic point was that a sum of Rs. 3 crore has been wasted in absence of co-ordination. It is true that when more and more institutions carry out the research work, the development takes place speedily. But sometimes over-lapping creates difficulty. I would like to know whether the hon. Minister has any system to study it to ensure coordination among all our on-going projects in private sector and public sector carrying sub-research work? In my knowledge we are suffering losses in developing non-magnetic steel structurals including bulb wires. Has any system been made to ensure coordination among on-going projects in public sector and private sector.

[English]

SHRI S. KRISHAN KUMAR: There is a very effective and scientific system of coordination within the Defence Ministry between the DRDO. The Defence forces and our Defence Production establishment. It is quite possible that similar research is going on in some of the scientific organisations in the country but they are different streams of research. The schemes may overlap a little and also many of the commercial research organisations do not give out the results of development of that research for obvious reasons. It is therefore not possible to have perfect coordination. In fact, there is an argument for parallel

research on the same subject as some of the research teams may succeed, some may not. However the hon. Member's point is well taken. There is a coordination mechanism, which we continuously strive to improve upon.

WRITTEN ANSWERS TO QUESTIONS

Assistance to Maharashtra by L.I.C.

[Translation]

*331. **SHRI VILASRAO NAGNATHRAO GUNDEWAR:** Will the Minister of FINANCE be pleased to state:

(a) the financial assistance provided by the Life Insurance corporation to Maharashtra for various schemes during each of the last two years; and

(b) the details of the schemes under consideration of L.I.C. for providing financial assistance along with the amount earmarked during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) LIC's investments in the State of Maharashtra under various schemes during the financial years 1989-90 and 1990-91 are as under;-

(Rs. in Crores)

Schemes	Investment during 1989-90	Investment during 1990-91
1. State Government Securities	4.53	4.50
2. Debentures of Land development Bank	2.57	7.78
3. State Financial/Industrial Development/Industrial Investment Corporation/ICICI Bonds and Shares	2.50	3.75